

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1327(CHE)/2024
PETITION NUMBER : CP(IB)/26(CHE)/2024
NAME OF THE APPLICANT : Saurav Mukherjee
NAME OF THE RESPONDENT(S) : Indian Bank
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Mr. Sitaraman Ravi, RP in person.

This is an Application seeking condonation of delay of 1 day in filing the status report due to administrative difficulties. The delay is condoned. The report taken on record.

Applicant is directed to file Section 99 report recommending insolvency resolution process against the personal guarantor as a separate IA.

IA(IBC)/1327(CHE)/2024 is disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk